

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM):** (a) The Urban Basic Services Scheme was revised in 1990 and a new scheme called Urban Basic Services for the Poor (UBSP) was launched in 1990-91. The following eighteen towns have been taken up by the State Government during 1990-91 and 1991-92 under the scheme of UBSP.

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|----------------|------------------|
| 1. Muzaffarpur | 10. Ranchi       |
| 2. Darbanga    | 11. Gaya         |
| 3. Munger      | 12. Bhagalpur    |
| 4. Chapra      | 13. Bihar Sharif |
| 5. Bokaro      | 14. Jamshedpur   |
| 6. Simdiga     | 15. Ara          |
| 7. Jamtara     | 16. Katihar      |
| 8. Lapehar     | 17. Dhanbad      |
| 9. Kharwaha    | 18. Patna        |

(b) Coverage of towns during 8th Plan period has been left to the State Government/UTs and the actual coverage will depend upon the size class of towns selected. A tentative allocation of Rs. 70.19 lacs has been earmarked for Bihar for 1992-93 for the implementation of the said Scheme.

### **Construction of Houses for Government Employees**

**1282. SHRIMATI SHEELA GAUTAM:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of houses built in each State by the Union Government for providing accommodation to the Government employees during the last three years;

(b) the year upto which the applicants of various categories of employees have been provided accommodations in various cities by the Directorate of Estates; and

(c) whether Government propose to implement a special plan for the employees belonging to Class III and IV during the Eighth Five Year Plan?

**THE MINISTER IN STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM):** (a) and (b). As given in the attached Statement.

(c) An outlay of Rs. 390 crores is provided for construction of about 9850 residential units in various cities in the 8th Five Year Plan period. Construction of residential accommodation for employees belonging to Class III & IV would also be taken up from time to time depending upon the availability of funds.

## STATEMENT

No.	Year completed	No. of Crs.	City	State Type-wise Break-up													Hostel Total
				A	B	C	I	II	III	IV	V	V(Spl)	12	13	14	15	
1.	1988-89	1419	Delhi	28	56	116	-	6	114	128	24	-	184	655			
			Chandigarh	-	-	-	45	68	52	-	-	-	-	165			
			Simla	-	-	-	16	16	-	-	-	-	-	32			
			Madras	-	-	-	48	120	112	-	-	-	30	310			
			Hydrabad	-	-	-	-	32	-	-	-	-	-	32			
			Lucknow	-	-	-	56	56	80	32	-	-	-	224			
				28	56	116	165	298	358	160	24	-	-	1419			
2.	1989-90	1681	Delhi	-	184	-	-	90	300	-	-	-	-	574			
			Kanpur	-	-	-	121	145	54	30	4	-	-	354			
			Allahabad	-	-	-	-	-	-	-	3	-	-	3			
			Hydrabad	-	-	-	-	-	-	-	-	32	-	32			
			Bangalore	-	-	-	-	-	-	-	-	30	-	30			
			Shillong	-	-	-	-	-	-	4	-	-	-	4			
			Kohima	-	-	-	-	-	40	-	-	-	-	40			

No.	Year completed	No. of Qrs.	City	State Type-wise Break-up												
				A	B	C	I	II	III	IV	V	V(Spl)	Hostel	Total		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
			Bombay	Maharashtra	-	-	-	90	210	60	-	-	-	40	-	400
			Nagpur	-do-	-	-	-	56	-	-	32	24	-	-	-	112
			Indore	Madhya Pradesh	-	-	-	42	54	-	6	-	-	-	-	132
			Calcutta	West Bengal	-	-	-	-	-	-	-	-	-	-	-	-
					0	184	0	309	529	454	72	31	102	-	-	1681
3.	1990-91	1108	Bangalore	Karnataka	-	-	-	-	64	70	42	8	-	-	-	164
			Madras	Tamil Nadu	-	-	-	-	54	102	-	-	-	-	-	156
			Cochin	Kerala	-	-	-	32	48	-	24	4	-	-	-	106
			Calcutta	West Bengal	-	-	-	288	112	88	-	-	-	-	-	488
			Nagpur	Maharashtra	-	-	-	-	72	80	-	-	-	-	-	152
			Shillong	Meghalaya	-	-	-	-	-	-	4	-	-	-	-	4
			Imphal	Manipur	-	-	-	-	16	-	-	-	-	-	-	16
			Total		-	-	-	320	366	340	70	12	-	-	-	1108

*Year Upto which Applicants of various category of employees have been provided Accommodation  
(i.e. Date of Priority covered as on 31.12.1991)*

Type	I	II	III	IV
Bombay	Dec. 80	Jan. 71	May 65	Sept. 73
Calcutta	Nov. 81	Feb. 65	Aug. 65	Feb. 63
Madras	Oct. 66	May 54	Feb. 55	April 58
Chandigarh	April 71	Sept. 52	Nov. 60	April 565
Shimla	Aug. 65	Jan. 66	May 61	Feb. 59
Ghaziabad	Aug. 70	March 61	April 56	-
Bangalore	Feb. 72	May 68	Dec. 62	April 65
Nagpur	March 71	Dec. 66	Feb. 63	Dec. 76
Delhi	28.11.78	21.07.68	07.02.62	28.10.66

**N.B. :** For Type V and above and Hostel accommodation the date of priority is not on the basis of the date of entry into Govt. service but as per pay on the crucial date relating to any particular allotment year.